NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 40/(MAH)/2009

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES:

Shri Vijay Nanalal Shah

V/s.

M/s. Anchor Paper Mills Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME **SIGNATURE** Phuige herdrand - Associate 1/18 Apper haw Partiers for Respondents 2 Adv. Ottam Kumar 3/b Adv For M/s. Law Counsellors The petitioner. Hillmin

ORDER TCP No.40/397-398/NCLT/MB/MAH/2009

At request of the Petitioner side, list this matter on 11.12.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)